

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 08.01.2019

In the court of the Registrar
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. of 2019 in Competition. App. (AT) No. _ of 2019	Sarvaraya Sugars Ltd. and Anr. Vs. CCI & Ors.	Sudipto Sircar
2.	I.A. No. of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	TLG India Pvt. Ltd Vs. Watermelon Healthcare Communication Pvt Ltd.	Vinay Shukla

By Order

-sd/-

Assistant Registrar

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